

compose.kerala.gov.in
egazette.kerala.gov.in
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 15
Tuesday, 15th February 2022

1197 കുംഭം 3
3rd Kumbham 1197

1943 മാഘം 26
26th Magha 1943

വാല്യം 11
Vol. XI

നമ്പർ } 7
No. }

Part III

Commissionerate of Land Revenue

©
കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Pathanamthitta District

Thiruvalla Taluk

NOTICE

No: C10.582/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Chellamma M C, Alunilkunnathil House, Kuttoor P.O., Kuttoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late T Damodharan, Alunilkunnathil, Kuttoor P.O. who expired on 16-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T Damodharan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Chellamma M C	Wife	70
2	Roshan A D	Son	43
3	Rohit Damodaran	Son	33

No: C10.383/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Sajitha Pradeep, Geedha sadanam,Valanjavattam P O ,Kadapra, Kadapra Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Pradeep G.C, Geedha sadanam,Valanjavattam P O ,Kadapra who expired on 05-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pradeep G.C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sajitha Pradeep	Wife	44
2	Vrinda Pradeep	Daughter	23
3	Dev Pillai	Son	19



No: c10.8879/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that Thomas Shirly Susan Madathil,kadapra mannar po, Kadapra Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Raju Thomas Jacob Madathil,Kadapra Mannar po ,Thiruvalla who expired on 20-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raju Thomas Jacob. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Thomas Shirly Susan	Wife	62

No: C10.9477/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that Ponnamma Pannivizha Puthenpurayil,East Othara po,Eraviperoor, Eraviperoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sadanandan Pillai, Pannivizha Puthenpurayil,Eraviperoor,Othara-689546 who expired on 06-06-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sadanandan Pillai. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents ara not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ponnamma	Wife	69
2	Ashok Kumar	Son	45
3	Abhilash kumar	Son	37

No: C10.628/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Shibu Thomas, Thekkel Kochuthadathil,Kuriyannoor po,Thiruvalla, Thottapuzhasseri Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Thomas Thomas, Thekkel



Kochuthadathil, Kuriyannoor po, Thiruvalla who expired on 23-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thomas Thomas. that it is proposed to issue a legal heirship certificate according to this to the applicant . Mother is alive, Father is not alive Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shibu Thomas	Wife	56
2	Geethu Anne Thomas	Daughter	30
3	Neethu Grace Thomas	Daughter	28
4	Manisha Mary Thomas	Daughter	23



Pathanamthitta District

Thiruvalla Taluk

NOTICE

No: c10.606/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Mariakutty Kollamparambil,Perngara P O,peringara, Peringara Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late K M Thomas Kollamparambil,Perngara p o,peringara who expired on 02-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K M Thomas. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents ara not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mariakutty	Wife	70
2	Swapna Thomas	Daughter	42
3	Nishad K Thomas	Son	39
4	Vinod Thomas	Son	38

No: C10.581/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Anu Rajan Malayil Puthenveedu,Kuttoor, Kuttoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sujatha Rajan Malayil Puthenveedu,Kuttoor who expired on 05-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sujatha Rajan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Mother is alive,Father is not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K.B Raju	Husband	57
2	Nishamol Rajan	Daughter	38



3	Anu Rajan	Daughter	34
---	-----------	----------	----

No: C10.629/22

09-02-2022

Notice is hereby given to all to whom it may be concern that Sudheesh Kuttan M K,Mukkathu Vadakkethil,Nedumpuram,Pathanamthitta , Nedumpram Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sudharmma V, Playikunnuparambil,Nedumpuram P O,Thiruvalla,Pathanamthitta who expired on 10-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sudharmma v. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sudheesh Kuttan MK	Son	42
2	Sumi Kuttan K	Daughter	39

No: C10.750/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Rajesh Radhakrishnan Nair Arekal House,Pullad P O,Koipuram,Koyipram Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late A N Radhakrishnan Nair and Retnamma K N, Arekal House,Pullad P O,Koipuram,Pathanamthitta who expired on 07-07-2021 and 6-1-2021 respectively and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A N Radhakrishnan Nair and Retnamma K N that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Bindu S Nair	Daughter	52
2	Sindhu Sanal	Daughter	50
3	Rajesh Radhakrishnan Nair	Son	46

